29.07.2020, has approved to convert Ordnance Factory Board (OFB), a subordinate office of Ministry of Defence, into one or more than one 100% Government owned corporate entities, registered under the Companies Act 2013.

The Corporatisation of OFB will improve its autonomy, accountability and efficiency in Ordnance Supplies.

(c) Yes, Sir. The Government has taken note of the Strike notice dated 04.08.2020 from the three recognized Federations of Defence Civilian Employees, proposing to call an indefinite strike *w.e.f.* 06.00 am of 12.10.2020 by the Defence Civilian Employees of Ordnance Factories against the Government move to corporatize OFB.

(d) An Empowered Group of Ministers (EGoM) has been constituted under the Chairmanship of Minister of Defence to oversee and guide the entire process of corporatisation of OFB, including transition support and redeployment plan of employees while safeguarding their wages and retirement benefits.

(e) and (f) OFB products are priced on a cost based methodology without charging any profit over the cost of production for supply to the armed forces. Since OFB is nominated as a production agency for supply of core items to the armed forces, no comparison with international prices can be made.

Asiatic lions in Gir

†829. SHRI SHAKTISINH GOHIL: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the number of asiatic lions in Gir National Park of Gujarat as on 1st September, 2020;

(b) the number of lions accidentally killed on the railway tracks during the last two financial years; and

(c) the number of resorts that carried out construction and lion sighting work illegally in the restricted area of lion sanctuary?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) As per the "Report on Poonam Avlokan (Full Moon Observations) Asiatic Lions in the Asiatic Lion Landscape; June,

[†]Original notice of the question was received in Hindi.

Unstarred Questions

2020" of Forest Department, Gujarat, there are 674 Asiatic Lions in the landscape, which includes population of Asiatic Lions in Gir National Park.

(b) The details of lions accidently killed on the railway tracks during the last two financial years are as follows:—

Sl. No.	Financial Year	Nos. of Lions killed accidently
		on railway tracks
1.	2018-19	3
2.	2019-20	0

(c) As per the information provided by the Chief Wild Life Warden, Gujarat, no resort has carried out construction and lion sighting work illegally in the restricted area of lion sanctuary.

Illegal trafficking of endangered animals

830. SHRI BINOY VISWAM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the total number of cases involving illegal trafficking of endangered animals during the last three years;

(b) the number of endangered animals killed during the last three years;

(c) the number of people with cases registered against them for the killing or trafficking of endangered animals during the last three years; and

(d) the steps the Ministry is taking to prevent the illegal trafficking of endangered animals?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) and (b) The management of forests and wildlife is primarily the responsibility of the State/UT Governments. The information related to illegal trafficking and killing of the endangered species is not collated in the Ministry. As per the data available with Wildlife Crime Control Bureau (WCCB) provided by State Forest and Police authorities, the total number of wildlife cases (illegal trafficking as well as poaching) during last three years is as follows:—